

Parliament Session Wrap

Budget Session – July 02 to August 07, 2009

Bills Passed by Parliament during the Budget Session

Short Title	Key Objectives
*The Metro Railways (Amendment) Bill, 2009	Provides for extending the Metro Rail to Gurgaon and Noida.
The Right of Children to Free and Compulsory Education Bill, 2008	Provides the right to free education in a neighbourhood school to all children in the 6-14 age group.
*The Constitution (One Hundred and Ninth Amendment) Bill, 2009	Extends reservation of seats for SC/ST and nomination of Anglo-Indians in the Lok Sabha and State Assemblies by 10 years till 2020.
*The Finance (No. 2) Bill, 2009	Amends various Acts as proposed in the Union Budget.
*The Appropriation (No.2) Bill, 2009	Authorises expenditure from the Consolidated Fund of India.
*The Appropriation (No.3) Bill, 2009	Authorises expenditure from the Consolidated Fund of India.
*The Appropriation (Railways) No. 3 Bill, 2009	Authorises expenditure of the Railways.
*The Jharkhand Appropriation (No. 2) Bill, 2009	Authorises expenditure from the Consolidated Fund of Jharkhand.

Sources: Respective Bills, PRS.

* These were introduced during the Budget Session 2009.

Government Bills Introduced during the Budget Session

Short Title	Key Objectives	Introduced on
The Land Ports Authority of India Bill, 2009	Establishes and regulates the entry and exit of passengers and goods at land borders.	7 Aug 2009
National Commission for Minority Educational Institutions (Amendment) Bill, 2009	Removes the requirement of consultation with state government on appeals on minority status.	7 Aug 2009
The Workmen's Compensation (Amendment) Bill, 2009	Enables the revision of wage ceiling and omits several restrictions.	7 Aug 2009
The Employees State Insurance (Amendment) Bill, 2009	Enables ESIC to provide services under the Rashtriya Swasthya Bima Yojana.	7 Aug 2009
The Securities and Exchange Board of India (Amendment) Bill, 2009	Increases the upper age limit of the members of the Securities Appellate Tribunal from 62 years to 65 years.	3 Aug 2009
The Companies Bill, 2009	Replaces the Companies Act, 1956 to modernise the regulation of corporate structure and governance.	3 Aug 2009
The Indian Trusts (Amendment) Bill, 2009	Empowers the government to notify securities as eligible for investment by private trusts.	3 Aug 2009
The National Green Tribunal Bill, 2009	Establishes the National Green Tribunal for disposal of civil cases relating to environmental protection.	31 Jul 2009

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August 07, 2009

Short Title	Key Objectives	Introduced on
The Life Insurance Corporation (Amendment) Bill, 2009	Raises capital of LIC to Rs. 100 crore and permits the government to decide the level of guarantee on policies.	31 Jul 2009
The Rubber Amendment Bill, 2009	Amends the Rubber Act, 1947 to delicense rubber planting and enable refund of excise collected from 1961 to 2003.	28 Jul 2009

Sources: Various Bills, Bulletins of Rajya Sabha and Lok Sabha, PRS.

Government Bills Pending in Rajya Sabha from Earlier Sessions of Parliament

Short Title	Introduced on	Status
The National Commission for Heritage Sites Bill, 2009	26 Feb 2009	Not referred to Standing Committee
The Industrial Disputes (Amendment) Bill, 2009	26 Feb 2009	Not referred to Standing Committee
The Insurance Laws (Amendment) Bill, 2008	22 Dec 2008	Standing Committee did not submit report before dissolution of 14 th Lok Sabha
The Railway Property (Unlawful Possession) Amendment Bill, 2008	18 Dec 2008	Standing Committee did not submit report before dissolution of 14 th Lok Sabha
The Telecom Regulatory Authority of India (Amendment) Bill, 2008	15 Dec 2008	Standing Committee Report on 16 Feb 2009
The Protection and Utilisation of Public Funded Intellectual Property Bill, 2008	15 Dec 2008	Standing Committee granted time till the date of constitution of the Fifteenth Lok Sabha
The Legal Metrology Bill, 2008	24 Oct 2008	Standing Committee Report on 20 Feb 2009
The Representation of the People (Second Amendment) Bill, 2008	24 Oct 2008	Standing Committee Report on 18 Feb 2009
The Plantations Labour (Amendment) Bill, 2008	21 Oct 2008	Standing Committee Report on 22 Jan 2009
The Pesticide Management Bill, 2008	21 Oct 2008	Standing Committee Report on 18 Feb 2009
The Mines and Minerals (Development and Regulation) Amendment Bill, 2008	17 Oct 2008	Standing Committee Report on 19 Feb 2009
The Constitution (One Hundred and Eighth Amendment) Bill, 2008 (Women's Reservation Bill)	6 May 2008	Standing Committee did not submit report before dissolution of 14 th Lok Sabha
The Drugs and Cosmetics (Amendment) Bill, 2007	21 Aug 2007	Standing Committee Report on 21 Oct 2008
The Private Detective Agencies (Regulation) Bill, 2007	13 Aug 2007	Standing Committee Report on 13 Feb 2009
The Motor Vehicles (Amendment) Bill, 2007	15 May 2007	Standing Committee Report on 28 April 2008
The Seamen's Provident Fund (Amendment) Bill, 2007	3 May 2007	Standing Committee Report on 5 Sep 2007
The Foreign Contribution (Regulation) Bill, 2006	18 Dec 2006	Standing Committee Report on 21 Oct 2008
The Administrative Tribunal (Amendment) Bill, 2006	18 Mar 2006	Standing Committee Report on 5 Dec 2006
The Representation of People (Amendment) Bill, 2006	27 Feb 2006	Standing Committee Report on 4 Aug 2006
The Communal Violence (Prevention, Control and Rehabilitation of Victims) Bill, 2005	5 Dec 2005	Standing Committee Report on 13 Dec 2006
The Indian Medical Council (Amendment) Bill, 2005	23 Aug 2005	Standing Committee Report on 19 Dec 2006
The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment and Miscellaneous Provisions Bill, 2005	22 Aug 2005	Standing Committee Report on 20 Dec 2005
The Indian Medicine and Homoeopathy Pharmacy Bill, 2005	12 Aug 2005	Standing Committee Report on 28 Jul 2006
The Indian Medicine Central Council (Amendment) Bill, 2005	23 Mar 2005	Standing Committee Report on 29 Jul 2005

Short Title	Introduced on	Status
The Homoeopathy Central Council (Amendment) Bill, 2005	23 Mar 2005	Standing Committee Report on 29 Jul 2005
The Seeds Bill, 2004	9 Dec 2004	Standing Committee Report on 28 Nov 2006
The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001	30 Jul 2001	Standing Committee Report on 9 Dec 2003
The Foreign Trade (Development and Regulation) Amendment Bill, 2001	24 Apr 2001	Standing Committee Report on 8 Mar 2002
The Coal Mines (Nationalisation) Amendment Bill, 2000	24 Apr 2000	Standing Committee Report on 31 Aug 2001
The Lotteries (Prohibition) Bill, 1999	23 Dec 1999	Standing Committee Report on 12 Dec 2001
The Delhi Rent (Amendment) Bill, 1997	28 Jul 1997	Standing Committee Report on 21 Dec 2000
The Constitution (Seventy-ninth Amendment) Bill, 1992	22 Dec 1992	Standing Committee Report on 22 Mar 1995
The Atomic Energy (Amendment) Bill, 1992	25 Nov 1992	
The Participation of Workers in Management Bill, 1990	30 May 1990	Standing Committee Report on 18 Dec 2001
The Constitution (Sixty-first Amendment) Bill, 1988	24 Nov 1988	
The Indian Medical Council (Amendment) Bill, 1987	26 Aug 1987	Joint Committee Report on 28 Jul 1989

Sources: Bulletins of Rajya Sabha and Lok Sabha, PRS.

Status of Government Bills

Bills pending before session	37
Bills introduced during session	17
Bills passed during session	08
Bills pending after session	46

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